#### **COURT-I**

# IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

### **APPEAL NO. 195 OF 2016**

Dated: 20th December, 2018

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson

Hon'ble Mr. S.D. Dubey, Technical Member

#### In the matter of:

**GMR Karmalanga Energy Ltd. & Anr.** 

.... Appellant(s)

۷s.

**Central Electricity Regulatory Commission & Ors.** 

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Vishrov Mukherjee

Ms. Raveena Dhamija

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R.1

Mr. Aditya Singh h/f

Mr. G. Umapathy for R. 2 & 4

Mr. Ravi Kishore

Mr. Rajshree Chaudhary for R.5

Mr. R.B. Sharma for R.6 to 9

## **ORDER**

We have heard learned counsel for the Responded No. 1 and Respondent Nos. 6 to 9 at length.

List the matter for further hearing on **02.01.2019**.

(S. D. Dubey) Technical Member (Justice Manjula Chellur)
Chairperson

kt/pk